MR. SPEAKER: There are procedures in the Rules. Kindly follow them. That is

## 13'rs bre

## RE. EXPUNCTIONS IN THE PRO-CEEDINGS DATED 27-3-78.

SHRI HARI VISHNU KAMATH (Hoshangabad): May I briefly refer to the aftermath of yeasterday's call attention motion in which you have been Unfortunately, the words which were expunged, have already appeared in the daily newspapers today. Also there is a slight inconsistency in the sense that the Prime Minister when he made his very wise observations, used the very words which I had used, saying that they are not objectionable at all. Therefore, for the future historian, for the future reader of our Hansard, parliamentary record, when he reads the Prime Minister's observations when he said .....

MR. SPEAKER: Mr. Kamath, the re-cord showed something different. That is why that portion I have expunged.

SHRI HARI VISHNU KAMATH: You retained very wisely, rightly, correctly the phrase "former fascist mini-dictator", very rightly.

MR. SPEAKER: No, I am not going into that. Let us not go into it again and again. Unless you say that the recording is not correct, the record showed "aided by her henchmen and hatchet-men abetted by the hired hoodhums".

SHRI HARI VISHNU KAMATH: That has been expunged. I did not say 'her'. The Prime Minister has rightly said that the word 'hooligan' is not objectionable at all.

MR. SPEAKER: I have not expunged that.

SHRI HARI VISHNU KAMATH: Therefore, when someone reads this record any time in future, what will he understand of the reference in the Prime Minister's observations? My words have been expunged. Today, as a matter of fact, those words which were expunged have appeared on the front page second lead 'hired hooligans and hoodlums'.

MR. SPEAKER: If you have not used the words "her henchmen and hatchet-

SHRI HARI VISHNU KAMATH: I did not say 'ber'. I never said 'her'. I said 'hlred'. (Interruptions).

MR. SPEAKER: The records show 'her'.

SHRI HARI VISHNU KAMATH: That is wrong. There is one more slight inconsistency, oversight. Please see page 15920 of the record. There your observations are there after Shri Nanjesha Gowda's question: "Mr. Speaker: Please do not go into the substance of the marter."
Then come two asterisk marks, very unfortunate asterisk marks, as if your own observations have been expunged! Then comes "(Interruptions)". Then there is a footnote: "Expunged as ordered by the Chair". That is as if your own observations have been expunged.

MR. SPEAVR: I do not see it in my record. Probably the copy given to you is not correct.

SHRI HARI VISHNU KAMATH: This is the cyclostyled copy. Please see to it that it is not expunged.

MR. SPEAKER: That refers to some Member's observation. Some Member's observation was taken off, not mine.

SHRI HARI VISHNU KAMATH: That is "(Interruptions)" only. Nothing is recorded. Why expunge that? There is no meaning in that.

MR. SPEAKER: You must understand the strain under which they work when the shoutings go on.

SHRI HARI VISHNU KAMATH: May I appeal to you for a reconsideration of the matter and the restoration of those words without which the Prime Minister's observations will have no meaning at all? It is not "her" hoodlums but it is "hired" hoodlums and hooligans. I do not want to refer to her at all. Let her rest in peace. (Interruptions).

MR. SPEAKER: I will see the records.

SHRI HARI VISHNU KAMATH: Let her live in peace. I said. What did I say ? You do not want her to live in peace? Her own follower does not want her to live in peace!

MR. SPEAKER: I think, we have had enough of it yesterday. The correction will be done.

SHRI HARI VISHNU KAMATH: Is that all right? It wi'l be restored— 'hired hoodlums and hooligans.'

SHRI C. M. STEPHEN (Idukki): Sir, you were pleased to say yesterday that you would go through the proceedings and expunge certain words. I got the pro-ceedings this morning and I have gon c through it—I have written a letter to you which might not have reached you before this time. You kindly go through that. I do not want to cite now the passages to which I am objecting. But afterwards, if necessary tomorrow I will raise it.

SHRI GAURI SHANKAR RAI (Ghazipur): A portion of my observations has also been expunged.

MR. SPEAKER: I have not expunged anything.

SHRI GAURI SHANKAR RAI: It has been wrongly expunged.

MR. SPEAKER: I ordered it at that moment.

भी गौरी संकर राय: मेरा भी एक निवेदन है। कल मैंने कहा था। मान्यवर, निवेदन यह करना है कि भागी हमारे मिनों ने प्याइट भाफ मार्बर उठाया है कि उस भादमी का जिंक नहों जो यहां मौजूद नहों। लेकिन जितने करण्ट लोगों के खिनाफ कमी-मन बने हैं, वहां इनकी तरह हर भादमी को ब्लाया जाएगां, यह सम्भव नहीं है।

मि॰ साठे ने कहा परसंख इन हाई झाबोरिटी। मैंने तब कहा वाकि परसंख इन हाई आबोरिटी का जिक नहीं है। भीका मिनिस्टर कर्नीटक का जिक नहीं है। मि॰ आर्स को पता है मेरे खिलाफ करण्यन के वाजिज हैं। उनका जिक हो रहा

इस में क्या ग्रनपालिमेंटरी वर्ड है ?

This portion has been expunged.

MR. SPEAKER: I ordered it in the House itself.

SHRI HARI VISHNU KAMATH: It will be best if you consult the Member concerned before you expunge anything.

MR. SPEAKER: That was ordered here in the open House.

SHRI SURATH BAHADUR SHAH (Kheri): On a point of order, Sir. It has been clarified by Mr. Kamath that he had said "hired" and not "her". Even if he had said "her", would that

have been objectionable? Because Mr. Bevan had said the words "vermin" and "damn vermin" against Churchill and that is on record. Supposing it was "herd" hooddums. headlums are always hired, and usually hired by them.... (Interrubtins)

222

MR. SPEAKER: There is no point of

SHRI SURATH BAHADUR SHAH: Why not?

12 15 hrs.

CALLING ATTENTION TO MATTER OF URGENT PUBLIC IMPORTANCE

REPORTED MISSBEHAVIOUR WITH THE VICE-CHANCELLOR AND DEARS AND PROFESSORS BY STUDENTS IN DELHI UNIVERSITY

SHRI NATHU SINGH (Dausa): Sir, I call the attention of the Minister of Education, Social Welfare and Culture to the following matter of urgent public importance and request that he may make a statement thereon:—

"Reported misbehaviour with the Vice-Chancellor and some of the Deans and Professors by the students in Delhi University leading to suspension of some student leaders and thereby causing an atmosphere of uncertainty and ten-

THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (DR. PRATAP CHANDRA CHUNDER) According to the information received from the University of Delhi a group of about 200-300 students and outsiders led by S/Shri Vijay Goel and Rajat Sharma, President and Secretary respectively of Delhi University Students' Union and supported by one Shri Sudhir Goyal, a student of Ramjas College, came to the office of the Vice-Chandellor in the morning of 22nd March 1978 shouting slogans and demanding postponement of the examinations. The students started breaking doors, window-panes of the offices of the Vice-Chancellor and other officers of the University. The Vice-Chancellor came out and informed the students that the question of postponement of examinations will be discussed at the emergency meeting of the Academic Council convened for 26th March 1978, but the students insisted that a decision be taken on the spot by the Vice-Chancellor. Soon thereafter, they forced their entry nto the university buildings and ransacked the rooms of the Vice-Chancellor and